

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION NO. 53/2023(SZ)**

IN THE MATTER OF:

Neighbourhood Watch Committee

...Applicants

Versus

The Bangalore Development Authority and Others.

...Respondents

INDEX

S. No.	Document	Pages
1.	Report on behalf of Respondent No. 4 (Deputy Commissioner, Bengaluru Urban)	1-5
2.	<u>Annexure R-1</u> True copy along with translated copy of Tahsildar Report dated 07.02.2025	6-11
3.	<u>Annexure R-2</u> True copy of sketch of Survey No. 90 of Hosakerehalli Village, Utharahalli Hobli, Bengaluru South Taluk	12

Filed By



**Darpan KM
Standing Counsel
State of Karnataka
Lower Ground Floor, K-6
Lajpat Nagar – 3
New Delhi – 110 024
darpan.advocate@gmail.com | +91 98991 25060**

Date: 11.02.2025

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION NO. 53/2023(SZ)**

IN THE MATTER OF:

Neighbourhood Watch Committee

...Applicants

Versus

The Bengaluru Development Authority and Others.

...Respondents

**REPORT ON BEHALF OF RESPONDENT NO. 4 (DEPUTY
COMMISSIONER, BENGALURU URBAN)**

MOST RESPECTFULLY SHOWETH:

1. The instant report is being filed to bring on record the findings as per the spot inspection conducted on 31.01.2025 at Survey No. 90, Hosakerehalli, Uttarahalli Hobli, Bengaluru South Taluk.
2. It is submitted that the undersigned took charge as the Deputy Commissioner, Bengaluru Urban District, Bengaluru on 09.10.2024 and thereafter as per the orders of the Union Government, the undersigned was deputed as an Election Observer of Maharashtra State Assembly Election from 28.10.2024 to 25.11.2024.
3. Owing to the above, the spot inspection with respect to the case at hand was delayed. The said delay is neither deliberate nor is it owing



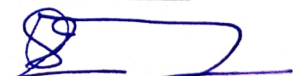
to any negligence, but owing only to the reason above stated and the resultant administrative workload.

4. It is pertinent to note that the present Original Application pertains to alleged construction in the buffer zone of a storm water drain in Survey No. 90, Hosakerehalli, Uttarahalli Hobli, Bengaluru, by the Karnataka Slum Development Board.
5. It is submitted that an oral direction was issued to the jurisdictional Tahsildar to conduct the spot inspection and to submit a detailed report.
6. The jurisdictional Tahsildar, Bengaluru South Taluk has conducted the spot inspection and submitted his report. The report of the Tahsildar is annexed herewith as **Annexure R-1**.
7. As per the said report, survey of Survey No. 90 was conducted by Assistant Director of Land Records, Bengaluru South Taluk on 31.01.2025 and identified a Pit (Kharab) of 0-32 Guntas, which measures 10 Meter Width and 320 Meter length. The existing 0-32 Guntas Pit contains 7-Meter cement concrete drain while in remaining 3 meter with mark done on the map, the concerned residents have planted trees and plants on the eastern side of the pit.



8. Further it is reported that, as per the information of Engineer, Storm Water Drain, BBMP the pit has been categorized as Tertiary Nala and space of 15 meter each from the middle of the pit both sides of the pit has been identified as buffer zone.
9. On the western side of the pit, Residential buildings are constructed by Karnataka State Slum Clearance Board, on the eastern side of the pit, residential layout is situated formed by the BDA.
10. Based on the spot inspection, the Tahsildar has also reported that in the Buffer Zone area there are two multi storied buildings, 30 houses of temporary sheds of Karnataka Slum Development Board and in the area acquired for BDA, there are 33 RCC Residential Building and details of which are as follows:

S No.	Name	Address
1.	C. L. Srinivasa Murthy	No.34/AS, BSK 3rd Stage, 2nd Phase, 4th Block, Girinagar. Bengaluru.
2.	Bhagyashree J. K L Ravi	No.34/AS, BSK 3rd Stage
3.	T. P. Veerendra Kumar, H.N. Gyanashree	No.31/AS, BSK 3rd Stage
4.	M.B. Shashidhara, Dr Bharathi	No.29/AS, BSK 3rd Stage
5.	N. Chandrasekhar	No.28/AS, BSK 3rd Stage
6.	P M Padmanabha	No.27/AS, BSK 3rd Stage
7.	H.K. Srinivasbabu	No.26/AS, BSK 3rd Stage
8.	G V Kiran Shetty	No.25/AS, BSK 3rd Stage



9.	M. Nagesh Roopa	No.24/AS, BSK 3rd Stage
10.	Sanjay Anand Rao Revathi K	No.23/AS, BSK 3rd Stage
11.	Usha Bharathi	No.22/AS, BSK 3rd Stage
12.	K Dinesh Holla, Sandhya D Holla	No.21/AS, BSK 3rd Stage
13.	Shilpa G R Raghavendra	No.20/AS, BSK 3rd Stage
14.	K Sashidharan	No.19/AS, BSK 3rd Stage
15.	K. S. Panduranga Rao J G Veena	No.18/AS, BSK 3rd Stage
16.	Radha S Rao	No.17/AS, BSK 3rd Stage
17.	N. S. Krishnamurthy	No.16/AS, BSK 3rd Stage
18.	Prathima Bhandari	No.15/AS, BSK 3rd Stage
19.	M T Pratap Kumar	No.14/AS, BSK 3rd Stage
20.	H R Mani	No.13/AS, BSK 3rd Stage
21.	Narayana B R Vani Narayana	No.11/AS, BSK 3rd Stage
22.	Ananthkumar S. Kulkarni Rupali A Kulkarni	No.10/AS, BSK 3rd Stage
23.	Dr Rekha K.V Girish H	No.9/AS, BSK 3rd Stage
24.	S. Kiran Kumar	No.8/AS, BSK 3rd Stage
25.	Jayanthi Nadigar	No.7/AS, BSK 3rd Stage
26.	Appaji Gowda	No.5/AS, BSK 3rd Stage
27.	N. Kamalaprasad	No.4/AS, BSK 3rd Stage
28.	SV Prakash	No.3/AS, BSK 3rd Stage
29.	Shobhamurthy Narendra Kumar Murthy	No.1/AS, BSK 3rd Stage


****In addition to the above, there are 3 buildings and one vacant plot regarding which, ownership details could not be ascertained.***

11. The sketch prepared by the Surveyor, Bengaluru South Taluk furnished by the Tahsildar is annexed herewith as **Annexure R-2**.

12. The above information is hence placed on record for this Hon'ble Tribunal's consideration. The same may be taken on record and this Hon'ble Tribunal may pass orders as it deems appropriate, and the answering Respondent shall be duty bound to implement the same.


Deputy Commissioner
Bengaluru Urban District
Bangalore

Filed by


Darpan KM
Standing Counsel
State of Karnataka

Date: 11.02.2025

Annexure R-1

ಕರ್ನಾಟಕ ಸರ್ಕಾರ ತಹಶೀಲ್ದಾರ್ ಕಾರ್ಯಾಲಯ

ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ತಾಲ್ಲೂಕು, ಕಂದಾಯ ಭವನ, ನೆಲಮಹಡಿ, ಕೆ.ಜಿ.ರಸ್ತೆ, ಬೆಂಗಳೂರು-560009.
ಸಂಖ್ಯೆ: ಎನ್. ಸಿ. ಆರ್ (ಉ)ಸಿಆರ್/114/24-25 ದಿನಾಂಕ:07.02.2025

ರವರಿಗೆ,

ಜಿಲ್ಲಾಧಿಕಾರಿಗಳು,
ಬೆಂಗಳೂರು ನಗರ ಜಿಲ್ಲೆ,
ಬೆಂಗಳೂರು

ಮಾನ್ಯರೇ,

ವಿಷಯ : ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ತಾಲ್ಲೂಕು, ಉತ್ತರಹಳ್ಳಿ ಹೋಬಳಿ ಹೊಸಕೆರೆಹಳ್ಳಿ, ಗ್ರಾಮದ ಸ.ನಂ.90ರಲ್ಲಿರುವ ಚಾಮುಂಡಿ ಸ್ಲಂ ಪಕ್ಕದಲ್ಲಿ ಅನಧಿಕೃತವಾಗಿ ನಿರ್ಮಾಣ ಮಾಡುತ್ತಿರುವ ಹಾಗೂ ನಿರ್ಮಾಣಗೊಂಡಿರುವ ರಾಜಕಾಲುವೆ ಬಫರ್ ಜೋನಿನ ಗಡಿ ಭಾಗವನ್ನು ಗುರುತಿಸಿಕೊಡುವ ಬಗ್ಗೆ.

- ಉಲ್ಲೇಖ: 1.ತಮ್ಮ ಕಛೇರಿ ಪತ್ರದ ಸಂಖ್ಯೆ ಒತ್ತುವರಿ/ದ/ಸಿಆರ್/07/24-25 ದಿನಾಂಕ 09.07.2024 ಹಾಗೂ 19.09.2024.
2.ಸಹಾಯಕ ಕಾರ್ಯನಿರ್ವಾಹಕ ಅಭಿಯಂತರರು, ವಿದ್ಯಾಪೀಠ ಉಪವಿಭಾಗ, ಬೃಹತ್ ಬೆಂಗಳೂರು ಮಹಾನಗರ ಪಾಲಿಕೆ ಇವರ ಪತ್ರದ ಸಂಖ್ಯೆ ಸಕಾನಿಅ(ವಿಪೀ)ಪಿಆರ್/280/24-25 ದಿನಾಂಕ 16.11.2024.
3.ಭೂದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು, ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ತಾಲ್ಲೂಕು ರವರ ಪತ್ರದ ಸಂಖ್ಯೆ ಭೂ.ಸ.ನಿ/ಪಿಆರ್/ಇ-601293/2024-25 ದಿನಾಂಕ 05.02.2025.
4.ಉಪತಹಶೀಲ್ದಾರ್, ನಾಡಕಛೇರಿ ಉತ್ತರಹಳ್ಳಿ, ಇವರ ವರದಿ ಸಂಖ್ಯೆ ಎಲ್.ಎನ್.ಡಿ(ಯು.ಎನ್)ಸಿಆರ್/213/24-25 ದಿನಾಂಕ 07.02.2025.
5.ರಾಜಸ್ವ ನಿರೀಕ್ಷಕರು, ಉತ್ತರಹಳ್ಳಿ, ವೃತ್ತ ಇವರು ಸಲ್ಲಿಸಿರುವ ವರದಿಯಂತೆ.

ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ತಾಲ್ಲೂಕು, ಉತ್ತರಹಳ್ಳಿ ಹೋಬಳಿ ಹೊಸಕೆರೆಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.90ರ ಚಾಮುಂಡಿ ಸ್ಲಂ ಏರಿಯಾ ವಾರ್ಡ್ ಸಂಖ್ಯೆ 162 ರಲ್ಲಿ ರಾಜಕಾಲುವೆ ಬಫರ್ ಜೋನ್‌ನಲ್ಲಿ ಕರ್ನಾಟಕ ಕೊಳಗೇರಿ ಮಂಡಳಿ ವತಿಯಿಂದ ನಿರ್ಮಾಣ ಮಾಡುತ್ತಿರುವ ಅನಧಿಕೃತ ಕಟ್ಟಡಗಳನ್ನು ತಡೆಯಲು ನಿರ್ದೇಶನ ನೀಡಲು ಕೋರಿ The National Green Tribunal ರವರ ನ್ಯಾಯಾಲಯದಲ್ಲಿ ಪ್ರಕರಣ ಸಂಖ್ಯೆ ಒ.ಎ.ನಂ.53/2023 ರಂತೆ ಪ್ರಕರಣ ದಾಖಲಾಗಿರುತ್ತದೆ. ಆದ್ದರಿಂದ ಪ್ರಸ್ತಾಪಿತ ರಾಜಕಾಲುವೆ ಬಫರ್ ಜೋನಿನ ಗಡಿ ಭಾಗವನ್ನು ಗುರುತಿಸಲು ಹಾಗೂ ಪ್ರಶ್ನಿತ ಜಮೀನಿನ ಸ್ಥಳ ತನಿಖೆ ನಡೆಸಿ ಅಕ್ರಮವಾಗಿ ಒತ್ತುವರಿ ಮಾಡಿದ್ದಲ್ಲಿ ಒತ್ತುವರಿಯನ್ನು ತೆರವುಗೊಳಿಸಲು ಸೂಕ್ತ ಕ್ರಮಕೈಗೊಳ್ಳುವಂತೆ ಉಲ್ಲೇಖಿತ(1)ರ ರೀತ್ಯಾ ಸೂಚಿಸಲಾಗಿರುತ್ತದೆ.

ಈ ಬಗ್ಗೆ ಪರಿಶೀಲಿಸಿ ಭೂದಾಖಲೆಗಳ ಸಹಾಯಕ ನಿರ್ದೇಶಕರು ಸಲ್ಲಿಸಿರುವ ನಕ್ಷೆ ಹಾಗೂ ವರದಿಯಂತೆ ದಿನಾಂಕ 31/01/2025 ರಂದು ಹೊಸಕೆರೆಹಳ್ಳಿ ರೀ.ಸ.ನಂ.90ರಲ್ಲಿ ಅಳತೆ ಪೂರೈಸಿದಂತೆ 10.00 ಮೀ ಅಗಲ ಉದ್ದ 320.00 ಮೀ ಅಳತೆಯುಳ್ಳ 00-32 ಗುಂಟೆ ಹಳ್ಳದ ಖರಾಬನ್ನು ಸ್ಥಳದಲ್ಲಿ ಗುರುತಿಸಿದೆ. ಹಾಲಿ 0-32 ಗುಂಟೆ ಹಳ್ಳದ ಜಾಗದಲ್ಲಿ 7.00 ಮೀ Cement Concrete drain ಇರುತ್ತದೆ, ನಕ್ಷೆಯಲ್ಲಿ ಗುರುತಿಸಿರುವ ಉಳಿದ 03.00ಮೀ ಅಗಲದಲ್ಲಿ ಹಳ್ಳದ ಪೂರ್ವ ಭಾಗದಲ್ಲಿರುವ ಸಂಬಂಧಪಟ್ಟ ಬಿಡಿ ನಿವೇಶನದಾರರು ಗಿಡ-ಮರಗಳನ್ನು ಬೆಳೆಸಿರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆ.

ರೀ.ಸ.ನಂ.90ರಲ್ಲಿರುವ 00-32 ಗುಂಟೆ ಹಳ್ಳವು ಸ್ಥಳದಲ್ಲಿ ಮಳೆ ನೀರು ಕಾಲುವೆ ವಿಭಾಗ, ಬಿ.ಬಿ.ಎಂ.ಪಿಯ ಎಂಜಿನಿಯರ್ ತಿಳಿಸಿದಂತೆ Tertiary ನಾಲಾ ಎಂದು ವರ್ಗೀಕರಣಕ್ಕೆ ಒಳಪಡುವುದರಿಂದ ಈ ಹಳ್ಳದ ಮಧ್ಯೆ ಭಾಗದಿಂದ ಹಳ್ಳದ ಎರಡೂ ಬದಿಗಳಿಗೆ ತಲಾ 15.00 ಮೀ ಅಗಲದ ಜಾಗವನ್ನು ಬಫರ್ ಕೊಳಚೆ ವಲಯ ಎಂದು ಗುರುತಿಸಿದ್ದು, ಬಫರ್ ವಲಯದ ಹಳ್ಳದ ಪಶ್ಚಿಮ ಭಾಗದಲ್ಲಿ ಕರ್ನಾಟಕ ರಾಜ್ಯ ಕೊಳಚೆ ನಿರ್ಮಾಲನ ಮಂಡಳಿಯಿಂದ ನಿರ್ಮಿಸಿರುವ ವಸತಿ ಕಟ್ಟಡಗಳು ಮತ್ತು ಹಳ್ಳದ ಪೂರ್ವ ಭಾಗದಲ್ಲಿ B.D.Aಯಿಂದ ರಚಿಸಿರುವ ವಸತಿ ಬಡಾವಣೆಯಲ್ಲಿ ನಿವೇಶನದಾರರ ವಾಸದ ಮನೆಗಳು ಇರುವುದು ಕಂಡು ಬಂದಿರುತ್ತದೆಂದು ಉಲ್ಲೇಖ(3)ರ ರೀತ್ಯಾ ನಕ್ಷೆಯೊಂದಿಗೆ ವರದಿ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ.


ಸದರಿ ನಕ್ಷೆಯನ್ನು ಪರಿಶೀಲಿಸಿ ಉಪತಹಶೀಲ್ದಾರ್ ಹಾಗೂ ರಾಜಸ್ವ ನಿರೀಕ್ಷಕರು ನೀಡಿರುವ ವರದಿಯಂತೆ ಹೊಸಕೆರೆಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.90ರಲ್ಲಿನ ರಾಜಕಾಲುವೆ ಬಫರ್ ವಲಯದ ಪ್ರದೇಶದಲ್ಲಿ ಕೊಳಚೆ ನಿರ್ಮಾಲನಾ ಮಂಡಳಿಯ 2 ಬಹುಮಹಡಿ ಕಟ್ಟಡಗಳು, ತಾತ್ಕಾಲಿಕ ಶೆಡ್‌ಗಳ 30 ಮನೆಗಳು ಹಾಗೂ ಬಿ.ಡಿ.ಎ.ಗೆ ಭೂಸ್ವಾಧೀನವಾಗಿರುವ ಪ್ರದೇಶದಲ್ಲಿನ 33 ಆರ್.ಸಿ.ಸಿ ವಾಸದ ಮನೆಗಳು ನಿರ್ಮಾಣವಾಗಿರುವುದು ಸ್ಥಳ ಪರಿಶೀಲನೆಯಿಂದ ಕಂಡುಬಂದಿರುತ್ತದೆ. ಈ ಪೈಕಿ 3 ಮನೆಗಳು ಹಾಗೂ 1 ಖಾಲಿ ನಿವೇಶನದ ಬಗ್ಗೆ ಮಾಹಿತಿ ತಿಳಿದುಬಂದಿರುವುದಿಲ್ಲವೆಂದು, ಬಿಬಿಎಂಪಿ ವತಿಯಿಂದ ನೀಡಲಾದ ಲಭ್ಯ ಒತ್ತುವರಿದಾರರ ಕಠದಾಯ ತೆರಿಗೆ ಪಾವತಿ ರಶೀದಿ ಪ್ರತಿಗಳೊಂದಿಗೆ ಉಲ್ಲೇಖ(4) ಮತ್ತು (5)ರ ರೀತ್ಯಾ ವರದಿ ಸಲ್ಲಿಸಿರುತ್ತಾರೆ. ಅದರಂತೆ ಬಿ.ಡಿ.ಎ.ಗೆ ಭೂಸ್ವಾಧೀನವಾಗಿರುವ ಪ್ರದೇಶದಲ್ಲಿನ ವಾಸದ ಮನೆಗಳ ವಿವರ ಈ ಕೆಳಕಂಡಂತಿರುತ್ತದೆ.

ಕ್ರ.ಸಂ.	ಹೆಸರು	ವಿಳಾಸ
1	ಸಿ.ಎಲ್.ಶ್ರೀನಿವಾಸಮೂರ್ತಿ	ನಂ.34/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ, 2ನೇ ಫೇಸ್, 4ನೇ ಬ್ಲಾಕ್, ಗಿರಿನಗರ. ಬೆಂಗಳೂರು.
2	ಭಾಗ್ಯಶ್ರೀ ಜಿ. ಕೆ ಎಲ್ ರವಿ	ನಂ.34/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
3	ಟಿ ಪಿ ವೀರೇಂದ್ರ ಕುಮಾರ್, ಹೆಚ್ ಎನ್ ಗ್ಯಾನಶ್ರೀ	ನಂ.31/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
4	ಎಂ ಬಿ ಶಶಿಧರ, ಡಾ ಭಾರತಿ	ನಂ.29/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
5	ಎನ್.ಚಂದ್ರಶೇಖರ್	ನಂ.28/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
6	ಪಿ ಎಂ ಪದ್ಮನಾಭ	ನಂ.27/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
7	ಹೆಚ್ ಕೆ ಶ್ರೀನಿವಾಸಬಾಬು	ನಂ.26/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
8	ಜಿ ವಿ ಕಿರಣ್ ಶೆಟ್ಟಿ	ನಂ.25/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
9	ಎಂ. ನಾಗೇಶ್ ರೂಪ	ನಂ.24/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
10	ಸಂಜಯ್ ಆನಂದ್ ರಾವ್ ರೇವತಿ ಕೆ	ನಂ.23/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
11	ಉಷಾ ಭಾರತಿ	ನಂ.22/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
12	ಕೆ ದಿನೇಶ್ ಹೊಳ್ಳೆ, ಸಂಧ್ಯಾ ಡಿ ಹೊಳ್ಳೆ	ನಂ.21/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
13	ಶಿಲ್ಪ ಜಿ ಆರ್ ರಾಘವೇಂದ್ರ	ನಂ.20/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
14	ಕೆ ಶಶಿಧರನ್	ನಂ.19/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
15	ಕೆ ಎಸ್ ಪಾಂಡುರಂಗರಾವ್ ಜಿ ಜಿ ವೀಣಾ	ನಂ.18/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
16	ರಾಧ ಎಸ್ ರಾವ್	ನಂ.17/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
17	ಎನ್ ಎಸ್ ಕೃಷ್ಣಮೂರ್ತಿ	ನಂ.16/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ

18	ಪ್ರತಿಮಾ ಭಂಡಾರಿ	ನಂ.15/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
19	ಎಂ ಟಿ ಪ್ರತಾಪ್ ಕುಮಾರ್	ನಂ.14/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
20	ಹೆಚ್ ಆರ್ ಮಣಿ	ನಂ.13/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
21	ನಾರಾಯಣ ಬಿ ಆರ್ ವಾಣಿ ನಾರಾಯಣ	ನಂ.11/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
22	ಅನಂತಕುಮಾರ್ ಎಸ್. ಕುಲಕರ್ಣಿ ರೂಪಾಲಿ ಎ ಕುಲಕರ್ಣಿ	ನಂ.10/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
23	ಡಾ ರೇಖಾ ಕೆ.ವಿ ಗಿರೀಶ್ ಹೆಚ್	ನಂ.9/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
24	ಎಸ್ ಕಿರಣ್ ಕುಮಾರ್	ನಂ.8/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
25	ಜಯಂತಿ ನಾಡಿಗರ್	ನಂ.7/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
26	ಅಪ್ಪಾಜಿ ಗೌಡ	ನಂ.5/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
27	ಎನ್ ಕಮಲಪ್ರಸಾದ್	ನಂ.4/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
28	ಎಸ್ ವಿ ಪ್ರಕಾಶ್	ನಂ.3/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ
29	ಶೋಭಮೂರ್ತಿ ನರೇಂದ್ರ ಕುಮಾರ್ ಮೂರ್ತಿ	ನಂ.1/AS, ಬಿ.ಎಸ್.ಕೆ 3ನೇ ಹಂತ

ಆದ್ದರಿಂದ ಹೊಸಕೆರೆಹಳ್ಳಿ ಗ್ರಾಮದ ಸ.ನಂ.90ರಲ್ಲಿನ ರಾಜಕಾಲುವೆ ಬಫರ್ ವಲಯದ ಪ್ರದೇಶದಲ್ಲಿ ಕೊಳಚೆ ನಿರ್ಮೂಲನಾ ಮಂಡಳಿಯ 2 ಬಹುಮಹಡಿ ಕಟ್ಟಡಗಳು, ತಾತ್ಕಾಲಿಕ ಶೆಡ್‌ಗಳ 30 ಮನೆಗಳು ಹಾಗೂ ಬಿ.ಡಿ.ಎ ಗೆ ಭೂಸ್ವಾಧೀನವಾಗಿರುವ ಪ್ರದೇಶದಲ್ಲಿನ 33 ಆರ್.ಸಿ.ಸಿ ವಾಸದ ಮನೆಗಳು ನಿರ್ಮಾಣವಾಗಿರುವುದು ಕಂಡುಬಂದಿರುತ್ತದೆ ಎಂಬ ಅಂಶವನ್ನು ಸಲ್ಲಿಸುತ್ತಾ, ಸರ್ವೆ ನಕ್ಷೆ, ಉಪತಹಶೀಲ್ದಾರ್ ಹಾಗೂ ರಾಜಸ್ವ ನಿರೀಕ್ಷಕರ ವರದಿಯನ್ನು ಈ ಪತ್ರದೊಂದಿಗೆ ಲಗತ್ತಿಸಿ ತಮ್ಮ ಅವಗಾಹನಗೆ ಸಲ್ಲಿಸಿದೆ.

ತಮ್ಮ ವಿಶ್ವಾಸಿ


ತಹಶೀಲ್ದಾರ್
ಬೆಂಗಳೂರು ದಕ್ಷಿಣ ಅಭಿವೃದ್ಧಿ ಇಲಾಖೆ
ಬೆಂಗಳೂರು

Translated Copy of Annexure R-1

Government of Karnataka

Tahsildar Office,

Bengaluru South Taluk, Revenue Bhavan, Ground Floor, K.G. Road, Bengaluru-560009.

Number: N . C. R(U)CR/114/24-25

Dated:07.02.2025

To,

The Deputy Commissioner,
Bengaluru Urban District,
Bengaluru

Insert text here

Sir,

Subject : Demarcation of the boundary of the Buffer Zone of the canal, which is being constructed illegally and constructed next to Chamundi Slum at S.No.90 of Hosakerehalli village in Uttarahalli Hobli, Uttarahalli Hobli, Bengaluru South Taluk.

Reference: 1.Your office letter number Encroaching/South/CR07/24-25 dated 09.07.2024 and 19.09.2024.

2.Assistant Executive Engineer, Vidyapeetha Sub-Division, Bruhat Bengaluru Mahanagara Palike vide letter No. SKNA (VP)PR280/24-25 dated 16.11.2024.

3.Assistant Director of Land Records, Bengaluru South Taluk Letter No. B.S.N/PR/E-601293/2024-25 dated 05.02.2025.

4.Report No. LND (UN)CR213/24-25 dated 07.02.2025 of Deputy Tahsildar, Nadakacheri Uttarahalli.

5. As per the report submitted by Revenue Inspector, Uttarahalli Circle.

With reference to above cited subject, Hosakerehalli village in Uttarahalli hobli, Bengaluru South taluk, a petition in the court of The National Green Tribunal has been filed seeking a direction to stop the unauthorised constructions being constructed by the Karnataka Slum Development Board in the buffer zone of The Rajakaluvu in Chamundi Slum Area Ward No. 162 of Chamundi Slum Area 90. A case has been registered as OA 53/2023. Therefore, it is advised as per reference (1) to demarcate the boundary of the proposed canal buffer zone and to spot inspect the site of the land in question and take appropriate action to remove the encroachment in case of illegal encroachment.

As per the map and report submitted by the Assistant Director of Land Records on 31/01/2025, in Hosakerehalli Sy No.90 there is a Pit (Kharab) of 0-32 Guntas, which measures 10 Meter Width and 320 Meter length. The existing 0-32 Guntas Pit contains 7-Meter cement concrete drain while in remaining 3 meter with mark done on the map, the concerned residents have planted trees and plants on the eastern side of the pit.

As per the information of the Engineer, Storm Water Drain, BBMP the Pit in Sy No 90 has been categorized as Tertiary Nala and space of 15 meter each from the middle of the pit both sides of the pit has been identified as buffer zone. On the western side of the pit, Residential buildings are constructed by Karnataka State slum Clearance Board, on the eastern side of the pit, residential layout is situated formed by the BDA

As per the report submitted by the Deputy Tahsildar and Revenue Inspector and on spot inspection in the buffer zone area of the Rajakaluve there are two multi storied buildings, 30 houses of temporary sheds of Karnataka slum Development board and in the area acquired for BDA, there are 33 RCC Residential Building and in addition to the above, there are 3 buildings and one vacant plot regarding which, ownership details could not be ascertained and as per the tax receipts details obtained by BBMP the details of houses in the area acquired for BDA are as follows:

S.No.	name	Address
1	C. L. Srinivasa Murthy	No.34/AS, BSK 3rd Stage, 2nd Phase, 4th Block, Girinagar. Bengaluru.
2	Bhagyashree J. K L Ravi	No.34/AS, BSK 3rd Stage
3	T. P. Veerendra Kumar, H.N. Gyanashree	No.31/AS, BSK 3rd Stage
4	M.B. Shashidhara, Dr. Bharathi	No.29/AS, BSK 3rd Stage
5	N. Chandrasekhar	No.28/AS, BSK 3rd Stage
6	P M Padmanabha	No.27/AS, BSK 3rd Stage
7	H.K. Srinivasbabu	No.26/AS, BSK 3rd Stage
8	G V Kiran Shetty	No.25/AS, BSK 3rd Stage
9	M. Nagesh Roopa	No.24/AS, BSK 3rd Stage
10	Sanjay Anand Rao Revathi K	No.23/AS, BSK 3rd Stage
11	Usha Bharti	No.22/AS, BSK 3rd Stage
12	K Dinesh Holla, Sandhya D Holla	No.21/AS, BSK 3rd Stage
13	Shilpa G R Raghavendra	No.20/AS, BSK 3rd Stage
14	K Sasidharan	No.19/AS, BSK 3rd Stage
15	K. S. Panduranga Rao J G Veena	No.18/AS, BSK 3rd Stage
16	Radha S Rao	No.17/AS, BSK 3rd Stage
17	N. S. Krishnamurthy	No.16/AS, BSK 3rd Stage
18	Pratima Bhandari	No.15/AS, BSK 3rd Stage
19	M T Pratap Kumar	No.14/AS, BSK 3rd Stage
20	H R Mani	No.13/AS, BSK 3rd Stage
21	Narayana B R	No.11/AS, BSK 3rd Stage

	Vani Narayana	
22	Ananthkumar S. Kulkarni Rupali A Kulkarni	No.10/AS, BSK 3rd Stage
23	Dr. Rekha K.V Girish H	No.9/AS, BSK 3rd Stage
24	S. Kiran Kumar	No.8/AS, BSK 3rd Stage
25	Jayanthi Nadigar	No.7/AS, BSK 3rd Stage
26	Appaji Gowda	No.5/AS, BSK 3rd Stage
27	N. Kamalaprasad	No.4/AS, BSK 3rd Stage
28	SV Prakash	No.3/AS, BSK 3rd Stage
29	Shobhamurthy Narendra Kumar Murthy	No.1/AS, BSK 3rd Stage

Therefore, it has been found that 2 multi-storeyed buildings of the Slum Clearance Board, 30 houses of temporary sheds and 33 RCC dwelling houses in the area where land has been acquired by the BDA have been found to have been constructed in the buffer zone area of S.No.90 of Hosakerehalli village.

Your's Faithfully
Sd/-
Tahsildar
Bengaluru South Taluk
Bengaluru

Annexure R-2

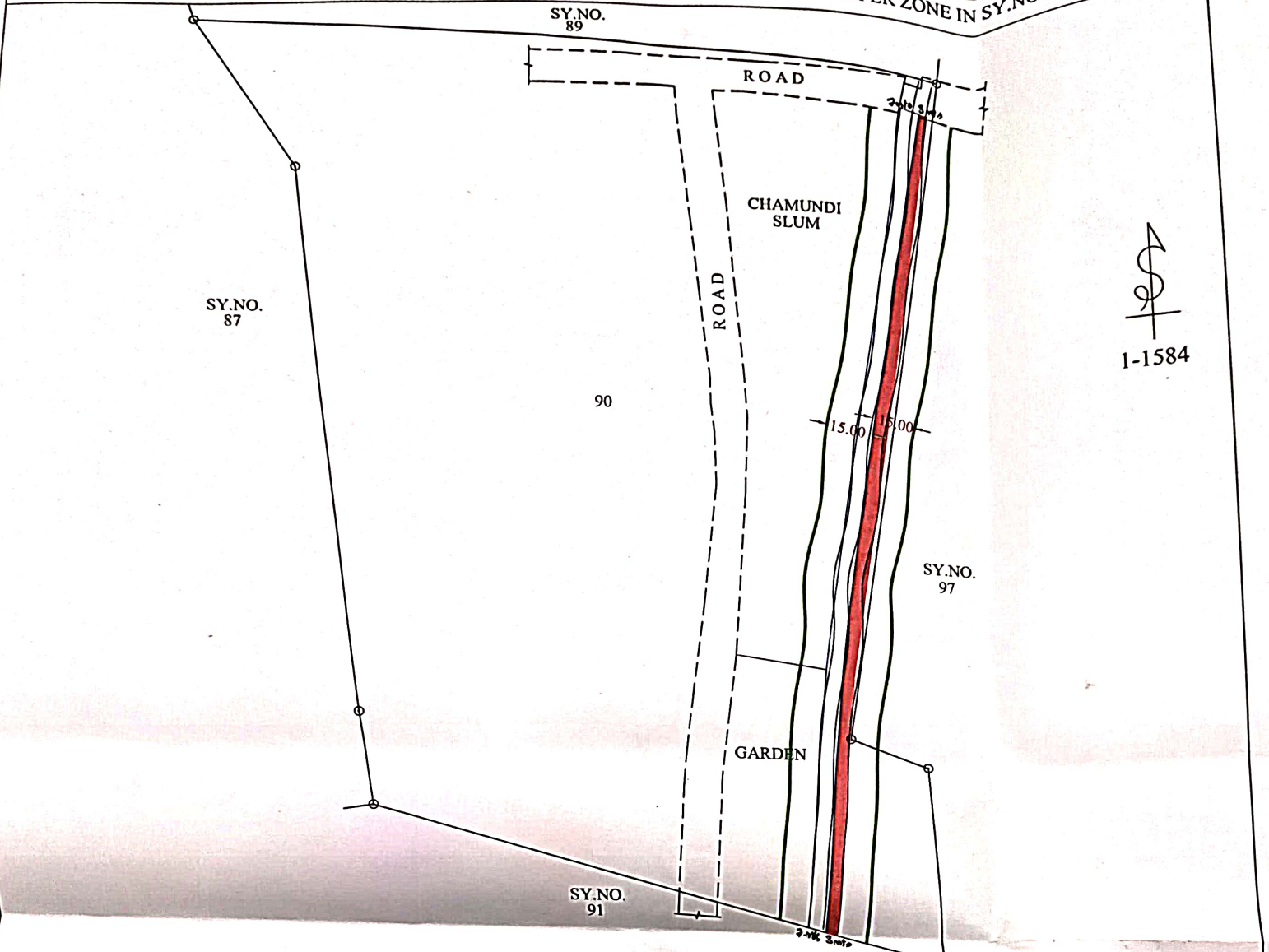
12

VILLAGE:- HOSAKEREHALLI





HOBLI:- UTHARAHALLI


TALUK:- BENGALURU SOUTH

SKETCH SHOWING HALLA-STREAM ENCROACHMENT AND IT'S BUFFER ZONE IN SY.NO.90.



1-1584

1. This sketch is prepared as per the "Tahsildar" Bangalore South Taluk letter vide No:- LND(U)/CR114/2024-25 dated on 09/01/2025 and as per the Memo issued by Bangalore South Taluk Assistant Director of Land Records vide No:- ADLR/PR/E – 601293/24-25 date:-16/01/2025 survey work is carried out in the presence of respective Assistant Eecutive Engineer (AEE), Assistant Engineer(AE), Bruhath Bengaluru Mahanagara palike (BBMP) and also Assistant Engineer(AE) storm water drain division BBMP using survey documents.
2. Survey work is done on 31/01/2025, in order to demark the area of development work carried by Karnataka Slum Development Board (KSDB) i.e., Chamundi slum by constructing multi stored residential building with in the buffer area of halla/stream present in the survey documents of Sy No.90 of Hoskerehalli village.
3. A halla/stream shown as  in the above sketch is having 10 Mtrs width and 32 Mtrs length measuring an area of 32 guntas as per survey documents, on physical demarking of this Halla it is observed , a cement concrete drain is constructed in 7 metres width out of 10 mtrs Halla. Remaining 3 metres Halla /stream is shown  in this colour towards Eastern side of this Halla/stream , it is also observed that in this 3 metres stream, there were some small trees and plants were grown by Residents of BDA site all allottees with in the 3 metres of halla/stream area.
4. As per Assistant Engineer , storm water drain division . BBMP the Halla/Stream present in Sy.No.90 with an extent of 32 guntas is categorised as the "tertiary drain" which will have 15 mtrs buffer area on either side from the centre of drain.This buffer area is demarkcated as   in this sketch.
5. It is also observed on ground during field inspection that, Karnataka Slum Development Board is constructing multi stored residential building in Buffer area of Halla/Stream on western buffer and on Eastern buffer area there were many houses constructed in BDA developed residential layout by respective allottees of BDA sites.


Balji.S
Land Surver
Banglore South Taluk